

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 208
CP(IB) 178 of 2020

Order under Section 10 IBC

IN THE MATTER OF:

Dhanlaxmi Lease Finance Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :
For the Income Tax
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

No one appears for the corporate person.

Matters stands adjourned to 21.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**